

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000019/2020	BIPIN BIHARI NAYAK VS DIRECTOR DISTRIBUTION	RAMESH AGARWAL VS	// () //
2	BLAPL/0004849/2020	SONU KUMAR JENA VS STATE OF ORISSA	S. ROUT VS	INDUASTRIAL,NISA /120 /2020 () //
3	BLAPL/0004850/2020	ACHYUTA BHOI @ ARCHUT BHOI VS STATE OF ODISHA	D.R. SWAIN VS	BANGOMUNDA /44 /2019 () //
4	BLAPL/0004851/2020	CHAMU EKKA @ ORAM VS STATE OF ODISHA	ABHAS MOHANTY VS	BRAHMANITARANG /51 /2019 () //
5	BLAPL/0004852/2020	RAJA @ SUJIT DASH VS STATE OF ORISSA	PRASHANTA KUMAR NAYAK VS	/ /0 () //
6	BLAPL/0004853/2020	MILU BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATR VS	CHHENDIPADA /160 /2020 () //
7	BLAPL/0004854/2020	DAMU MUDULI VS STATE OF ORISSA	SMRUTI RANJAN MOHAPATRA VS	BORIGUMMA /161 /2019 () //
8	BLAPL/0004855/2020	NIRPEN BAIRAGI VS STATE OF ORISSA	R.N.BISWAL VS	MATHILI /27 /2019 () //
9	BLAPL/0004856/2020	PRADEEP KUMAR KHUTLA @ KHUTULA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KANTAMAL /88 /2016 () //
10	BLAPL/0004857/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /274 /2019 () //
11	BLAPL/0004858/2020	KABULI SAHOO @ SRIKANTA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /213 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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12	BLAPL/0004859/2020	BIKASH JENA VS STATE OF ODISHA	KALPATARU ROUT VS	BALICHANDRAPUR /208 /2019 () //
13	BLAPL/0004860/2020	CHIKU @ GOODNESS NAIK VS STATE OF ORISSA	SAMBIT MOHANTY VS	NAYAPALLI P.S. /107 /2016 () //
14	BLAPL/0004861/2020	CHHOTU @ BIJAYKANT @ NILAMBAR GOP @ DHARMENDRA KUMAR MOHAPATRA VS STATE OF ORISSA	MANORANJAN KUMAR MOHAPATRA VS	RAJGANGPUR /135 /2012 () //
15	BLAPL/0004862/2020	BHUPATI KIRAN KUMAR @ B. KIRAN KUMARABHAYA KUMAR PARIDA VS STATE OF ORISSA	 VS	KASINAGAR /51 /2018 () //
16	BLAPL/0004863/2020	SK. SAHIL KHAN VS STATE OF ORISSA	L. BHUYAN VS	RARUAN /62 /2019 () //
17	BLAPL/0004864/2020	BABU @ JUDHISTHIRA MALIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SORO /162 /2020 () //
18	BLAPL/0004865/2020	IMRAN KHAN VS STATE OF ORISSA	ARIJEET MISHRA VS	KOREI /182 /2019 () //
19	BLAPL/0004866/2020	SARAT PARMANIK VS STATE OF ORISSA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /44 /2020 () //
20	BLAPL/0004867/2020	MUKESH NAYAK VS STATE OF ODISHA	GAJENDRA. K. KHILAR VS	KHANTAPADA /73 /2020 () //
21	BLAPL/0004868/2020	PARTHA PRATIMA TIWARI VS REPUBLIC OF INDIA	SATYA RANJAN MULIA VS	/ /0 () //
22	BLAPL/0004869/2020	DHARMENDRA KUMAR VS STATE OF ORISSA	AMIT PRASAD BOSE VS	KOTPAD /194 /2019 () //
23	BLAPL/0004870/2020	BADAL DIGAL	BIBHUTI RANJAN MOHANTY	KHAJURIPADA /40 /2018

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004871/2020	BISIA @ BISHNU NATH	JUGAL KISHORE PANDA	KAKATAPUR /28 /2020
		VS	VS	()
		STATE OF ORISSA		//
25	BLAPL/0004872/2020	SAMEER RANJAN MOHARANA	UDIT RANJAN JENA	ERASAMA /28 /2020
		VS	VS	()
		STATE OF ORISSA		//
26	BLAPL/0004873/2020	SUBRAT KUMAR SAHOO	P.R. SINGH	PARJANG /311 /2019
		VS	VS	()
		STATE OF ORISSA		//
27	BLAPL/0004874/2020	BADAL @ MAKHANA NAIK	PRADIPTA BEURA	ATHGARH /310 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004875/2020	RABIN KUMAR MAJHI	ANJAN KUMAR BISWAL	KAPTIPADA /103 /2018
		VS	VS	()
		STATE OF ORISSA		//
29	BLAPL/0004876/2020	RAJIB KUMAR JENA	DEBA RANJAN MOHAPATRA	TIGIRIA /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004877/2020	NIRANJAN JENA @ NIRMAL	P.R. MISHRA	AGARAPADA /48 /2019
		VS	VS	()
		STATE OF ORISSA		//
31	BLAPL/0004878/2020	LULU BEHERA	AMIT KUMAR NATH	ANGUL TOWN /545 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004879/2020	GOPI @ GOPINATH MALLIK	AMULYA RATNA PANDA	RAIKIA /50 /2019
		VS	VS	()
		STATE OF ORISSA		//
33	BLAPL/0004880/2020	TAKULU@HAYASINGH NAYAK	SAMIR KUMAR MISHRA	UDALA /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004881/2020	AMIT TIWARI	S.S. RAY	KUTRA /12 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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35	BLAPL/0004882/2020	STATE OF ORISSA SIBAJI BEHERA VS	SAMIR KUMAR MISHRA VS	// MURUDA /83 /2020 ()
36	BLAPL/0004883/2020	STATE OF ODISHA KANWAR NAVNEET SINGH VS	MANORANJAN PADHY VS	// JEYPORE SADAR /123 /2019 ()
37	BLAPL/0004884/2020	STATE OF ORISSA ILU DAS VS	TAPAN JYOTI PANI VS	// BASTA /146 /2020 ()
38	BLAPL/0004885/2020	STATE OF ODISHA ASHUTOSH BAL VS	BABITA SAHU VS	// MOTU /25 /2020 ()
39	BLAPL/0004886/2020	STATE OF ODISHA SHANKAR PRASAD RANA VS	N.N. MOHAPATRA VS	// PURUSHOTTAMPUR /133 /2018 ()
40	BLAPL/0004887/2020	STATE SANSARI OJHA VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /154 /2020 ()
41	BLAPL/0004888/2020	STATE OF ODISHA RAKESH SWAIN VS	RAJENDRA NARAYAN ROUT VS	// BAIDYANATHPUR /64 /2020 ()
42	BLAPL/0004889/2020	STATE OF ODISHA SK.ANISH VS	BIJAY KUMAR MOHANTY VS	// ANGUL TOWN /462 /2020 ()
43	BLAPL/0004890/2020	STATE OF ODISHA TOPI SINGH@TUPI SINGH VS	RAJENDRA N.ROUT VS	// BHADRAK RURAL /149 /2020 ()
44	BLAPL/0004891/2020	STATE OF ODISHA RABINDRA KUMAR PRUSTY @ RABINDRANASUPRAJANTA VS	PRASHANTA DWIBEDI VS	// PHULBANI SADAR /3 /2020 ()
45	BLAPL/0004892/2020	STATE OF ORISSA LULU @ PRASANTA @ PRASHANTA BEHERA VS	B.S. DASPARIDA VS	// BOUDH /46 /2018 ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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46	BLAPL/0004893/2020	ANANDA CHANDRA MAJHI VS STATE OF ORISSA	SOURA CHANDRA MOHAPATRA VS	RAIBAGA /41 /2020 () //
47	BLAPL/0004894/2020	PURNA CHANDRA SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	LARAMBA /10 /2018 () //
48	BLAPL/0004895/2020	BABUNA DAS VS STATE OF ORISSA	ROHIT MAHATO VS	RAJNAGAR /126 /2020 () //
49	BLAPL/0004896/2020	SANJAY BEHERA @ SANJAY KUMAR BEHERA VS STATE OF ORISSA	AMIT KUMAR NATH VS	PARJANG /147 /2019 () //
50	BLAPL/0004897/2020	LINGARAJ BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /125 /2020 () //
51	BLAPL/0004898/2020	SUNIL @ SAMIR KHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHANDAPUR /133 /2019 () //
52	CMAPL/0000209/2020	PRAMOD KU.PRADHAN VS STATE OF ODISHA	ADV VS	// () //
53	CMP/0000415/2020	SURENDRA MAHANTI VS PRASANNA KUMAR KHUNTIA	SOUMYA MISHRA VS	// () //
54	CMP/0000416/2020	SURENDRA MAHANTI VS LAXMIPRIYA KHUNTIA	SOUMYA MISHRA VS	// () //
55	CMP/0000417/2020	AMIYA KUMAR DAS VS MANMATH RAY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghapur *) CMA/0000004/2020
56	CMP/0000418/2020	GAYADHAR SWAIN VS SECY.GA DEPTT.	M/S.S.S.JENA VS	// () //
57	CMP/0000419/2020	GAYADHAR SWAIN	M/S.S.S.JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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		VS	VS	0
		SECY.G.A.DEPTT.		//
58	CMP/0000420/2020	SATYAJIT MOHAPATRA	M/S.S.S.JENA	//
		VS	VS	0
		SECY.G.A.DEPTT.		//
59	CONTC/0002757/2020	PRAHALLAD PANDA	ADV.	//
		VS	VS	0
		G. MATHIVADHAN		//
60	CONTC/0002758/2020	LAMBODARA KARA	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
61	CONTC/0002759/2020	SATYANANDA PADHAN	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
62	CONTC/0002760/2020	RADHESHYAM PADHAN	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
63	CONTC/0002761/2020	CHUNGILAL BISWAL	P.K.PATTANAYAK	//
		VS	VS	0
		CHITRA ARUMUGAM		//
64	CONTC/0002762/2020	BASANTI NAYAK	ADV	//
		VS	VS	0
		ARABINDA AGRAWALLA		//
65	CONTC/0002763/2020	PITAMBER DHALA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
66	CONTC/0002764/2020	DR.HRUDANANDA DAS	ADV	//
		VS	VS	0
		R.RAGHU PRASAD		//
67	CONTC/0002765/2020	SHYAMALI ROY	ADV	//
		VS	VS	0
		RAMASIS HAZARA		//
68	CONTC/0002766/2020	ASHOK KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

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69	CONTC/0002767/2020	SAMBIT KUMAR GADANAIAK PARAMANANDA MISHRA VS STATE OF ODISHA	ADV VS	// // ()
70	CONTC/0002768/2020	CHANDRA SEKHAR JENA VS STATE OF ODISHA	ADV VS	// ()
71	CONTC/0002769/2020	SURENDRA KUMAR BISWAL VS STATE OF ODISHA	ADV VS	// ()
72	CONTC/0002770/2020	NIKUNJA BIHARI DAS VS STATE OF ODISHA	ADV VS	// ()
73	CONTC/0002771/2020	NIRANAJAN NAYAK VS STATE OF ODISHA	ADV VS	// ()
74	CRLA/0000412/2020	TAPAS NAYAK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SIMULIA /21 /2017 SPL.JUDGE,BALASORE(Baleshwar) Spl/000048/2017
75	CRLA/0000413/2020	CHINTU@BISWAJIT SINGHSAMANT VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	ATHAMALLIK /21 /2020 ()
76	CRLA/0000414/2020	TAPAS KUMAR BADRA@TAPAS KUMAR BHADRA@TAPAS KUMAR DAS VS STATE OF ODISHA	DR. G. CHANDAN KUMAR DAS VS	JHARPOKHARIA /104 /2020 ()
77	CRLA/0000415/2020	SANJAY NAYAK VS STATE OF ODISHA	M/S.S.MOHANTY VS	MAHILA P.S.(BBSR) /253 /2015 ()
78	CRLA/0000416/2020	RINKU RANA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KANTAMAL /46 /2020 ()
79	CRLA/0000417/2020	RAJESH NAIK@KUANR VS STATE OF ODISHA	M/S.A.K.RAY VS	KOIDA /30 /2018 ()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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80	CRLMA/0000111/2020	HEMANTA KUMAR BARIK VS REPUBLIC OF INDIA	APARESH BHOI VS	/ /0 () //
81	CRLMA/0000112/2020	HONAK NAYAK VS STATE OF ODISHA	S.S.RAY 2 VS	SUNDARGARH TOWN /147 /2020 () //
82	CRLMC/0001177/2020	PRIYA RANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	AUL /76 /2020 () //
83	CRLMC/0001178/2020	PITABASH NAYAK VS STATE OF ODISHA	B.K.GHADEI VS	MARKAT NAGAR /127 /2017 () //
84	CRLMC/0001179/2020	ASIF ALLI VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	JAGATSINGPUR /215 /2015 () //
85	CRLMC/0001180/2020	NANDA KISHORE SAHOO VS STATE OF ODISHA(VIG.)	KRUSHNA CH.DASH VS	BALASORE VIGILANCE /59 /2018 () //
86	CRLMC/0001181/2020	ARCHANA THAMBA VS STATE OF ODISHA	V.NARASINGH VS	INFOCITY PS /20 /2019 () //
87	CRLMC/0001182/2020	UDAYAKAR SAHOO VS STATE OF ODISHA	B.B.SWAIN VS	BADAGODA P.S. /404 /2019 () //
88	CRLMC/0001183/2020	UDAYAKAR SAHOO VS STATE OF ODISHA	B.B.SWAIN VS	NAYAPALLI P.S. /8 /2014 () //
89	CRLMP/0000742/2020	SMRUTIREKHA BEHURA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	/ /0 () //
90	CRLMP/0000743/2020	TRILOCHAN SAMAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
91	CRLMP/0000744/2020	BIRABAR KABI	BASUDEV BARIK	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0000745/2020	KARUNAKAR BHUYAN	KARUNAKAR GAYA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLMP/0000746/2020	MANOJ MAHAPATRA	SAROJ KUMAR PADHI	/ /0
		VS	VS	0
		STATE OF ODISHA		//
94	CRLMP/0000747/2020	BANAMBAR SWAIN@BANABAR SWAIN	SURYA NARAYAN MISHRA	/ /0
		VS	VS	0
		I.I.C, PIPILI		//
95	CRLMP/0000748/2020	RENUBALA BEHERA	BASANTA KU.DAS	/ /0
		VS	VS	0
		STATE OF ODISHA		//
96	CRLMP/0000749/2020	BIBEK@MD SAHIL AHMAD	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
97	CRLMP/0000750/2020	SUBASH SAHOO	MANORANJAN MUDULI	/ /0
		VS	VS	0
		STATE OF ODISHA		//
98	FAO/0000609/2020	THE NEW INDIA ASSURANCE CO.LTD.	SUBHA BIKASH PANDA	/ /
		VS	VS	0
		HRUSHIKESH PRADHAN		//
99	FAO/0000610/2020	THE MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR DAS	/ /
		VS	VS	0
		SUKADEB BADARA		//
100	FAO/0000611/2020	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO LTD	PRADIP DUTTA	/ /
		VS	VS	0
		GOLAKH CH.BEHERA		//
101	MACA/0000509/2020	SARBARI DUTTA	PRASANTA KUMAR DAS	/ /
		VS	VS	0
		STATE OF ODISHA		//
102	MACA/0000510/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MOHANTY	/ /
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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103	MACA/0000511/2020	SWARNABALA OJHA SABITA MOHAPATRA VS	B.N.SAMANTARAY VS	// // 0
104	MACA/0000512/2020	SANJAYA PARIDA SABITA MOHAPATRA VS	B.N.SAMANTARAY VS	// // 0
105	MACA/0000513/2020	SANJAYA PARIDA DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
106	MACA/0000514/2020	SWAPAN MOHAPATRA THE ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
107	MACA/0000515/2020	PRASANNA KU.MOHAPATRA @ PRASHANA @ BAPI THE ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // 0
108	MACA/0000516/2020	SANGITA MOHANTY THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
109	MACA/0000517/2020	PRABHA SAHA THE ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
110	MACA/0000518/2020	SANTANU KU.PALITA ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
111	MACA/0000519/2020	PRATIMA SAHU DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
112	RSA/0000165/2020	SWAPAN MOHAPATRA JOGESWARA DASH VS	B.S.DAS PARIDA VS	// // 0
113	RSA/0000166/2020	JAGANNATH DASH JAGANNATH KALAMANDIR SANSKRUTI PARISHAD VS	SNAM CHARAN PANDA VS	// // 0
		DURYODHAN PRADHAN		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

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114	RSA/0000167/2020	HIRAMAYEE RATH VS STATE OF ORISSA	H.N.MOHAPATRA VS	// 0 //
115	RVWPET/0000252/2020	COMMISSIONER OF COMMERCIAL TAX,CUTTACK VS M/S.HAJEE AP BAVA and COMP,JHARSUGUDA	ADARSH KURHURA, SR.S.C. (COMMERCIAL TAXES) VS	// 0 //
116	RVWPET/0000253/2020	SADASHIBA PRADHAN VS STATE OF ORISSA	ADV. VS	// 0 //
117	SM/0000002/2020	SAMEER RANJAN MOHARANA VS STATE OF ORISSA	UDIT RANJAN JENA VS	ERASAMA /28 /2020 0 //
118	TRP(C)/0000124/2020	BANDITA BISWAL @ SWAIN VS SAMBIT KU.SWAIN	NAMITA PATTNAIK VS	// 0 //
119	TRP(C)/0000125/2020	ROSALLIN SAHOO VS SUBRAJIT MOHAPATRA	NARENDRA KUMAR SAHOO VS	// 0 //
120	WA/0000428/2020	STATE OF ODISHA VS HEMANTA KUMAR BARIK	SR.S.C. (S AND ME) VS	// 0 //
121	WA/0000429/2020	STATE OF ODISHA VS RANJIT PALAI	SR.S.C. (S AND ME) VS	// 0 //
122	WA/0000430/2020	STATE OF ODISHA VS CHANDRA SEKHAR PRADHAN	SR.S.C. (S AND ME) VS	// 0 //
123	WA/0000431/2020	STATE OF ODISHA VS CHUNGILAL BISWAL	SR.S.C. (S AND ME) VS	// 0 //
124	WA/0000432/2020	STATE OF ODISHA VS KESHAB CHANDRA NATH	SR.S.C. (S AND ME) VS	// 0 //
125	WA/0000433/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//

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		VS	VS	0
126	WA/0000434/2020	MANASHA RANJAN DALAI STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
127	WA/0000435/2020	SURESHAN SANKHUAL UNION OF INDIA	BIBEKANANDA NAYAK	//
		VS	VS	0
128	WP(C)/0016677/2020	SANTOSH KR. TIWARI GOLAP GARDIA	M/S.R.N.MOHANTY	//
		VS	VS	0
129	WP(C)/0016678/2020	STATE OF ODISHA KAILASH CHANDRA PANDA	BISWARANJAN MAHARANA	//
		VS	VS	0
130	WP(C)/0016679/2020	CHAIRMAN ODISHA STATE POLLUTION CONTROL BOARD CHARIGAON SANSKRIT VIDYALAYA	GYANESWAR SATPATHY	//
		VS	VS	0
131	WP(C)/0016680/2020	STATE OF ODISHA SAHAJI BARIK	KARUNAKAR GAYA	//
		VS	VS	0
132	WP(C)/0016681/2020	COLLECTOR, PURI BIJAY KUMAR SINHA	ANUPAM DASH	//
		VS	VS	0
133	WP(C)/0016682/2020	UNION OF INDIA RAGHUMANI SABAR	JITENDRA KUMAR DIGAL	//
		VS	VS	0
134	WP(C)/0016683/2020	STATE OF ODISHA SAFAT SETH	BIJAY KUMAR RAGADA	//
		VS	VS	0
135	WP(C)/0016684/2020	STATE OF ODISHA PRADOSH KU. SWAIN	SATYABRATA MOHANTY	//
		VS	VS	0
136	WP(C)/0016685/2020	COMMISSIONER-CUM-SECRETARY DEPT. SAROJ KUMAR MENDILI	LAXMI NARAYAN PATEL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

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137	WP(C)/0016686/2020	STATE OF ODISHA GADADHAR SANSKRIT VIDYALAYA VS	GYANESWAR SATPATHY VS	// // 0
138	WP(C)/0016687/2020	STATE OF ODISHA M/S.NABILA ENTERPIRSERS VS	SUKANTA KUMAR DALAI VS	// // 0
139	WP(C)/0016688/2020	STATE OF ODISHA KISHORIMOHAN SANSKRIT VIDYALAYA VS	GYANESWAR SATPATHY VS	// // 0
140	WP(C)/0016689/2020	STATE OF ODISHA M/S. RAFIK FURNITURE MART VS	SUKANTA KUMAR DALAI VS	// // 0
141	WP(C)/0016690/2020	STATE OF ODISHA LAXMIPRIYA SUTAR VS	SMRUTI RANJAN PATI VS	// // 0
142	WP(C)/0016691/2020	STATE OF ODISHA BIBHU PRASAD NAYAK VS	ASIT KUMAR CHOUDHURY VS	// // 0
143	WP(C)/0016692/2020	STATE OF ODISHA M/S.SAIYED SULTAN VS	SUKANTA KUMAR DALAI VS	// // 0
144	WP(C)/0016693/2020	STATE OF ODISHA SASMITA RATHA VS	RABI NARAYAN NAYAK VS	// // 0
145	WP(C)/0016694/2020	GOVT. OF ODISHA M/S.VIJAYA ENTERPRISES VS	SUKANTA KUMAR DALAI VS	// // 0
146	WP(C)/0016695/2020	STATE OF ODISHA PHULAMANI HARIJAN VS	RABI NARAYAN NAYAK VS	// // 0
147	WP(C)/0016696/2020	GOVT. OF ODISHA SAMARENDRA PANDA VS	RABI NARAYAN NAYAK VS	// // 0
		GOVT. OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0016697/2020	M/S.JOY BABA BHOLANATH ENTERPRISES VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
149	WP(C)/0016698/2020	M/S. T.PRASAD RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
150	WP(C)/0016699/2020	SHRABANTI MARNDI VS GOVT. OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
151	WP(C)/0016700/2020	M/S. ANANYA ENTERPRISE VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
152	WP(C)/0016701/2020	M/S. YASEEN KHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
153	WP(C)/0016702/2020	GIRIDHARI MOHAPATRA VS STATE OF ODISHA	ASIT KU.CHOUDHURY VS	// 0 //
154	WP(C)/0016703/2020	M/S.KARIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
155	WP(C)/0016704/2020	KASIM SA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
156	WP(C)/0016705/2020	DR. PRADIPTA KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR DASH VS M/S.DIPTI RANJAN MOHAPATRA,B.PASAYAT,D.SAMANTARAY	// 0 //
157	WP(C)/0016706/2020	SK.ABDUL SALAM VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
158	WP(C)/0016707/2020	M/S.SHEIKH ZAKIR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
159	WP(C)/0016708/2020	NARAHARI MAHALIK	JITENDRA KUMAR DIGAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SUPERINTENDENT OF POLICE BALASORE		//
160	WP(C)/0016709/2020	MERCIAL SENAPATI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0016710/2020	SEKHAR NALLA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0016711/2020	BIPINDRA MAHAKUD	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0016712/2020	ULLASH CHANDRA SETHY	SRIKANTA MAHUNTA	//
		VS	VS	0
		THE STATE OF ODISHA		//
164	WP(C)/0016713/2020	MAGU CHARAN NAYAK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMISSIONER, CGST		//
165	WP(C)/0016714/2020	MAGU CHARAN NAYAK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		UNION OF INDIA		//
166	WP(C)/0016715/2020	DEBASIS SWAIN	SRIKANTA MAHUNTA	//
		VS	VS	0
		UNION OF INDIA		//
167	WP(C)/0016716/2020	PRAVASINI SAHOO	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0016717/2020	THE EXECUTIVE ENGINEER (ELECTRICAL)	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		THE REGISTRAR, ODISHA HUMAN RIGHTS COMMISSION		//
169	WP(C)/0016718/2020	ARUN KUMAR HARICHANDAN	RABI NARAYAN NAYAK	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
170	WP(C)/0016719/2020	RUP RANAJN PANDA	SAMBIT SAMAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0016720/2020	UNION OF INDIA SHREEHARSA MISHRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// // 0 //
172	WP(C)/0016721/2020	FAKIR CHARAN MOHAPATRA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
173	WP(C)/0016722/2020	PRAMIL KUMAR DALAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
174	WP(C)/0016723/2020	RANJIT SAHOO VS UNION OF INDIA	R.ACHARY VS	// 0 //
175	WP(C)/0016724/2020	SIBA PRASAD PARIDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
176	WP(C)/0016725/2020	JUGAL KISHORE MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
177	WP(C)/0016726/2020	SUSANTA KUMAR PADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
178	WP(C)/0016727/2020	SURYA NARAYAN KAR VS FAKIR MOHAN UNIVERSITY	BIDYADHAR MANSINGH VS	// 0 //
179	WP(C)/0016728/2020	JYOTSNA RANI MOHANTY VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
180	WP(C)/0016729/2020	HRUDAYANANDA MOHANTA VS REGISTRAR, COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //
181	WP(C)/0016730/2020	EXECUTIVE ENGINEER KENDRAPARA VS S.E. CUM ELECTRICAL INSPECTOR CUTTACK	B.K.NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0016731/2020	SUSHANTA KUMAR BISHI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
183	WP(C)/0016732/2020	STATE OF ODISHA VS SANTOSH KUMAR MISHRA	ADDL.GOV.T.ADVOCATE VS	// 0 //
184	WP(C)/0016733/2020	KUMAR SATSWAROOP VS UNION OF INDIA	M.R.PADHI VS	// 0 //
185	WP(C)/0016734/2020	KHIROD KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
186	WP(C)/0016735/2020	SUBHASHMITA SAHU VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	// 0 //
187	WP(C)/0016736/2020	BIJAYA KUMAR JENA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
188	WP(C)/0016737/2020	PRAFULLA KUMAR PATTNAYAK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
189	WP(C)/0016738/2020	JAYANTI BHANJA DEO @ SAMANTARAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
190	WP(C)/0016739/2020	SUVENDU NAYAK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
191	WP(C)/0016740/2020	RAMESH PRASAD SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
192	WP(C)/0016741/2020	PUSPALATA JENAMANI VS THE COLLECTOR-CUM-CHAIRMAN, ZILLA PARISHAD, JAJPUR	KABIR KUMAR JENA VS	// 0 //
193	WP(C)/0016742/2020	ARJUNA DAS	A.CH.BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0016743/2020	TAPAN KUMAR LENKA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES		//
195	WP(C)/0016744/2020	UPAGUPTA MISHRA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0016745/2020	CHITTARANJAN ACHARYA	ANANDA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0016746/2020	AJAYAPRASAD KHADANGA	GOPAL KRISHNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0016747/2020	MURALI MAJHI	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0016748/2020	SANTI LATA SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016749/2020	GOURANGA CHARAN SAMANTARAY	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0016750/2020	GITANJALI PADHI	SRINIVAS MOHANTY	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
202	WP(C)/0016751/2020	NATIONAL INSURANCE COMPANY LTD.	SABITA RANJAN PATTNAIK	//
		VS	VS	0
		SHIVA SANKAR MOHAPATRA		//
203	WP(C)/0016752/2020	LAXMINARAYAN BISWAL	K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0016753/2020	KAMAL JEET SINGH AHLUWALIA	SHISHIR KU. ROURAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0016754/2020	STATE GOVT OF ODISHA NATIONAL INSURANCE COMPANY LTD. VS MADAN MOHAN BEHURIA	SABITA RANJAN PATTNAIK VS	// // 0 //
206	WP(C)/0016755/2020	GOLANI PRADHAN VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// 0 //
207	WP(C)/0016756/2020	NATIONAL INSURANCE COMPANY LTD. VS PRASANT KUMAR SETHI	SABITA RANJAN PATTNAIK VS	// 0 //
208	WP(C)/0016757/2020	PRADIP KUMAR DAS VS STATE OF ODISHA	KHIROD KU. ROUT VS	// 0 //
209	WP(C)/0016758/2020	NATIONAL INSURANCE COMPANY LTD VS FAKIR CHARAN NAYAK	SABITA RANJAN PATTNAIK VS	// 0 //
210	WP(C)/0016759/2020	KASIRAM KATHAR VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
211	WP(C)/0016760/2020	DILLIP KUMAR CHOWDHURY VS ODISHA POWER TRANSMISSION CORPORATION LIMITED	ASHOK MOHANTY VS	// 0 //
212	WP(C)/0016761/2020	RAMBILAS SAGARIA VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
213	WP(C)/0016762/2020	M/S.KAYPEE ENTERPRISES VS STATE GOVT OF ODISHA	SHISHIR KUMAR ROUSTRAY VS	// 0 //
214	WP(C)/0016763/2020	GAYADHAR SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
215	WP(C)/0016764/2020	GAUTTAM POLLEYI VS STATE OF ODISHA	KHIROD KUMAR ROUT VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0016765/2020	PUNI HATI VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
217	WP(C)/0016766/2020	NARAYAN SAHOO VS STATE OF ODISHA	BIDYADHAR PRDHAN VS	// 0 //
218	WP(C)/0016767/2020	RAMBILAS SAGARIA VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
219	WP(C)/0016768/2020	MUKESH KUMAR SHARMA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
220	WP(C)/0016769/2020	KHAME KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
221	WP(C)/0016770/2020	ARJUN KUMAR YADAV VS REGIONAL HEAD,RESERVE BANK OF INDIA	TUKUNA KUMAR MISHRA VS	// 0 //
222	WP(C)/0016771/2020	BANAKDEI KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
223	WP(C)/0016772/2020	MANISH KUMAR SHAH VS BRANCH MANAGER BANK OF BARODA	PRAFULLA KUMAR RATH VS	// 0 //
224	WP(C)/0016773/2020	SALKHU SOREN VS STATE OF ODISHA	KHIROD KUMAR ROUT VS	// 0 //
225	WP(C)/0016774/2020	SURENDRA KUMAR PANDA VS THE STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
226	WP(C)/0016775/2020	DUTTAKRISHNA BOITEI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
227	WP(C)/0016776/2020	PURNA CHANDRA DASH	S.K. BHANJADEO	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016777/2020	PRAKASH DAS	NARESH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016778/2020	LILLI DEVI	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		THE COLLECTOR CUM CEO		//
230	WP(C)/0016779/2020	M/S.KALINGA COMMERCIAL CORPORATION	AMRITA PANDA	//
		VS	VS	0
		THE TELENGA MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL		//
231	WP(C)/0016780/2020	NATIONAL INSURANCE COMPANY LTD	SABITA RANJAN PATTNAIK	//
		VS	VS	0
		MANORANJAN RAYA		//
232	WP(C)/0016781/2020	GOURANG CH. DASH	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0016782/2020	BIJAYA KUMAR SENAPATI	S.S.RAO	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0016783/2020	ARPITANJALI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016784/2020	ROHIT KUMAR SAHOO	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016785/2020	NARENDRA KUMAR BEHERA	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016786/2020	GADADHAR ORAM	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016787/2020	ASHOK KUMAR NAYAK	AMITAV DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		STATE OF ODISHA		//
239	WP(C)/0016788/2020	M/S SRI HANUMAN MOSAIC AND MARBLES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, BBSR III CIRCLE		//
240	WP(C)/0016789/2020	PRABODHA KUMAR DASH	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
241	WP(C)/0016790/2020	DAMODARA JENA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
242	WP(C)/0016791/2020	MOHAN CHARAN MOHANTA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
243	WP(C)/0016792/2020	M/S JMG AUTOMOBILES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, CUTTACK 1		//
244	WP(C)/0016793/2020	BARUNA NAIK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0016794/2020	SATYAJIT PUROHIT	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
246	WP(C)/0016795/2020	BIJAY KUMAR BEHERA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
247	WP(C)/0016796/2020	SANTOSH KUMAR KAR	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
248	WP(C)/0016797/2020	M/S.VFPL ASIPL JV COMPANY	SARADA P.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
249	WP(C)/0016798/2020	RAGHUNANDA DALAI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0016799/2020	MALINI KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
251	WP(C)/0016800/2020	MALINI BHASKARAN @ KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
252	WP(C)/0016801/2020	MALINI BHASKARAN @ KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
253	WP(C)/0016802/2020	RAM KAMAL JENA VS THE EXECUTIVE DIRECTOR-CUM-DISCIPLINARY AUTHORITY, BANK OF BARODA	DEBAKANTA MOHANTY VS	// 0 //
254	WP(C)/0016803/2020	AKBAR KHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	WP(C)/0016804/2020	BIBHUDATTA CHOUDHURY VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
256	WP(C)/0016805/2020	PARTHASARATHI JENA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
257	WP(C)/0016806/2020	SUKANTA KUMAR ARISAL VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
258	WP(C)/0016807/2020	KARTIK CHANDRA DASH VS COLLECTOR JAJPUR	SURAJ MOHANTY VS	// 0 //
259	WP(C)/0016808/2020	NATABAR JENA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	// 0 //
260	WP(C)/0016809/2020	SARBESWAR ROURAY VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
261	WP(C)/0016810/2020	KHAGENDRA NATH MOHAPATRA	BIBHUDANANDA MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016811/2020	GURA MALLICK	DIBYAJYOTI SAHOO	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
263	WP(C)/0016812/2020	DUSMANTA KUMAR PALAI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016813/2020	HARISH CHANDRA PRADHAN	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016814/2020	ARUNA KUMAR NAYAK	SUBHA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016815/2020	BIKRAM KUMAR SAHOO	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016816/2020	MURALIDHAR DAS	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016817/2020	L.SANJUKTA SAHU	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016818/2020	JAYANT KUMAR SAHOO	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0016819/2020	SARIKA KAR	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016820/2020	RAMA KRUSHNA LENKA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016821/2020	PRADIPTA KUMAR JENA	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0016822/2020	STATE OF ODISHA REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ARUN KUMAR PATTANAİK	// //
		VS	VS	0
274	WP(C)/0016823/2020	STATE POLLUTION CONTROL BOARD, ODISHA BAIKUNTHA CHARAN SAHOO	ARUN KUMAR PATRA	// //
		VS	VS	0
275	WP(C)/0016824/2020	STATE OF ODISHA M/S.ASHOK BRICKS INDUSTRIES (P) LTD	BHABANI P.MOHANTY	// //
		VS	VS	0
276	WP(C)/0016825/2020	THE COMMISSIONER OF COMMERCIAL TAXES SARAT KUMAR DASH	SAROJ KUMAR PADHI	// //
		VS	VS	0
277	WP(C)/0016826/2020	AO, UNION BANK CUM-ANDHRA BANK ODISHA GRAMYA BANK RETIRED OFFICER'S ASSOCIATION	ABHIRAM SHARMA	// //
		VS	VS	0
278	WP(C)/0016827/2020	ODISHA GRAMYA BANK HAREKRUSHNA NATH	GAJENDRA K.KHILAR	// //
		VS	VS	0
279	WP(C)/0016828/2020	STATE OF ODISHA JITENDRA SETHI	GAJENDRA K.KHILAR	// //
		VS	VS	0
280	WP(C)/0016829/2020	STATE OF ODISHA SASMITA ROUT	DINABANDHU NAYAK	// //
		VS	VS	0
281	WP(C)/0016830/2020	COLLECTOR, KENDRAPARA NIRANJAN BEHERA	BISWAJIT MOHAPATRA	// //
		VS	VS	0
282	WP(C)/0016831/2020	STATE OF ODISHA AMAN MUNDARI	PRAVAT KUMAR MUDULI	// //
		VS	VS	0
283	WP(C)/0016832/2020	UNION OF INDIA BIRANCHI BHUIAN	SANGRAM JENA	// //
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0016833/2020	M/S GURUMAHARAJ CONSTRUCTION VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0016834/2020	KSHAMANIDHI SAMAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
286	WP(C)/0016835/2020	PRASANTA KUMAR MOHANTY VS ODISHA GRAMYA BANK	ABHAYA KUMAR SHARMA VS	// 0 //
287	WP(C)/0016836/2020	ASOKE KUMAR GHOSH VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
288	WP(C)/0016837/2020	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
289	WP(C)/0016838/2020	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
290	WP(C)/0016839/2020	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
291	WP(C)/0016840/2020	RASHMI RANJAN BISWAL VS REGIONAL TRANSPORT OFFICER SUNDARGARH	K.C.NAYAK VS	// 0 //
292	WP(C)/0016841/2020	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
293	WP(C)/0016842/2020	HIND TALKIES.PARTNERSHIP FIRM VS COLLECTOR CUTTACK	SUVENDU KUMAR RAY VS	// 0 //
294	WP(C)/0016843/2020	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
295	WP(C)/0016844/2020	CHAITANYA PUHAN	SIDHARTHA SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0016845/2020	KRUSHNA CHANDRA SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0016846/2020	BIKRAM KISHORE SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0016847/2020	KRUSHNA CHANDRA JENA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0016848/2020	HRUSIKESH BALIARSINGH	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0016849/2020	BIKRAM KISHORE SAHOO	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0016850/2020	SUSANTA SENAPATI	SAMARENDRA MOHANTY	//
		VS	VS	0
		TAHASILDAR TIHIDI		//
302	WP(C)/0016851/2020	SURENDRA BEHERA	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0016852/2020	SANTOSH KUMAR DAS	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0016853/2020	BIJAYA KUMAR BEHERA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0016854/2020	TILIMA NAYAK	R.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0016855/2020	KALINGA KUMAR DASH	K.SWIAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0016856/2020	STATE OF ODISHA SWAPNENDU PATTNAYAK @ PATTNAIK VS	SIDDHARTHA MISHRA VS	// // 0
308	WP(C)/0016857/2020	STATE OF ODISHA SMRUTI RANJAN PARIJA VS	K.SWAIN VS	// // 0
309	WP(C)/0016858/2020	STATE OF ODISHA NRUSINGHA CHARAN DALEI VS	K.SWAIN VS	// // 0
310	WP(C)/0016859/2020	STATE OF ODISHA MANDARDHAR SWAIN VS	K.SWAIN VS	// // 0
311	WP(C)/0016860/2020	STATE OF ODISHA ARATI MOHANTY VS	K.SWAIN VS	// // 0
312	WP(C)/0016861/2020	STATE OF ODISHA JADUMANI MOHARANA VS	K.SWAIN VS	// // 0
313	WP(C)/0016862/2020	STATE OF ODISHA SK.TAMARULLA VS	SAMARENDRA BAHADUR VS	// // 0
314	WP(C)/0016863/2020	STATE OF ODISHA ARUNA KUMAR TRIPATHY VS	K.SWAIN VS	// // 0
315	WP(C)/0016864/2020	STATE OF ODISHA NIHARIKA NAYAK VS	SAMARENDRA BAHADUR VS	// // 0
316	WP(C)/0016865/2020	STATE OF ODISHA ANITA KUMARI TRIPATHY VS	K.SWAIN VS	// // 0
317	WP(C)/0016866/2020	STATE OF ODISHA NAMITA ROY VS STATE OF ODISHA	MANAS PATI VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0016867/2020	TARAK CHANDRA BISWAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
319	WP(C)/0016868/2020	NIMAI BISWAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
320	WP(C)/0016869/2020	LAXMAN CHANDRA SUTAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
321	WP(C)/0016870/2020	RAMA KRUSHNA LENKA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
322	WP(C)/0016871/2020	KABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
323	WP(C)/0016872/2020	MAMATA PANI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
324	WP(C)/0016873/2020	DANDAPANI BEHERA VS CHIEF EXECUTIVE OFFICER CESCO	MAMATA MISHRA VS	// 0 //
325	WP(C)/0016874/2020	KAMAL LOCHAN SAHOO VS DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE	G.N.MISHRA VS	// 0 //
326	WP(C)/0016875/2020	RASANANDA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
327	WP(C)/0016876/2020	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
328	WP(C)/0016877/2020	ARIKHITA DAS VS UNION OF INDIA	NIRMAL RANJAN ROURTRAY VS	// 0 //
329	WP(C)/0016878/2020	CHHABIBALA ROUT	SAMARENDRA BAHADUR	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0016879/2020	NILAMANI MISHRA	JOGAMAYA PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0016880/2020	NABAKISHORE MAHARANA	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0016881/2020	M/S.SAMAL MOSAIC AND MARBLES	BHABANI P.MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER BBSR		//
333	WP(C)/0016882/2020	SURESWAR DHALA	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0016883/2020	RATIKANTA NAYAK	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0016884/2020	LALATENDU PAIKARAY	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0016885/2020	SANTOSH KUMAR MITRA	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0016886/2020	NARAYAN CHANDRA NAYAK	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0016887/2020	SOURJYA RANJAN PARIJA	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0016888/2020	SANTOSH KUMAR SAHOO	SAMARENDRA BAHADUR	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0016889/2020	JAGADISH MAITY	ARUN KUMAR BUDHIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0016890/2020	STATE OF ODISHA GOURA CHANDRA PARICHHA VS	DHULIRAM PATTANAYAK VS	// // 0
342	WP(C)/0016891/2020	STATE OF ODISHA GOURANGA CHARAN MALLICK VS	ARUN KUMAR BUDHIA VS	// // 0
343	WP(C)/0016892/2020	STATE OF ODISHA JITANSU SEKHAR NANDY VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
344	WP(C)/0016893/2020	THE ODISHA STATE BAR COUNCIL SUBRAT KUMAR NAYAK VS	B.K.NAYAK VS	// // 0
345	WP(C)/0016894/2020	CENTRAL BOARD OF SECONDARY EDUCATION ALL INDIA PARENTS ASSOCIATION VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
346	WP(C)/0016895/2020	UNION OF INDIA PRAFULLA KUMAR SAHU VS	K.K.SWAIN VS	// // 0
347	WP(C)/0016896/2020	STATE OF ODISHA M/S. UMA FIRE SERVICES PVT.LTD. VS	RAGHUNATH DAS MOHAPATRA VS	// // 0
348	WP(C)/0016897/2020	THE REGIONAL DIRECTOR, RBI SARAT CHANDRA PARIDA VS	SASWATI MOHAPATRA VS	// // 0
349	WP(C)/0016898/2020	STATE OF ODISHA INTERGLOBE AVIATION LTD. VS	UMESH CHANDRA SETHI VS	// // 0
350	WP(C)/0016899/2020	PRADIP KUMAR PATTNAIK SUSHIL KUMAR DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
351	WP(C)/0016900/2020	STATE OF ODISHA DEBESWA DATT MEHER VS	PRABODHA CH.NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0016901/2020	PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
353	WP(C)/0016902/2020	A.MURALI KRISHNA VS THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
354	WP(C)/0016903/2020	M/s. PARADEEP PHOSPHATES LTD. VS ASST. COMMISSIONER, CGST AND CENTRAL EXCISE	PAMI RATH VS	// 0 //
355	WP(C)/0016904/2020	M/s.PARADEEP PHOSPHATES LTD. VS ASST. COMMISSIONER, CGST AND CENTRAL EXCISE	PAMI RATH VS	// 0 //
356	WP(C)/0016905/2020	M/s. TEZ AUTOMOBILES VS THE SALES TAX OFFICER, JAJPUR	BHABANI P.MOHANTY VS	// 0 //
357	WP(C)/0016906/2020	RASHMI REKHA DASH VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
358	WP(C)/0016907/2020	JHASKETAN SETH VS STATE OF ODISHA	B.S. TRIPATHY 1 VS	// 0 //
359	WP(C)/0016908/2020	LOVELEEN PARIJA VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
360	WP(C)/0016909/2020	PRITIREKHA MOHANTY VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
361	WP(C)/0016910/2020	PRIYAMBADA MALLA VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
362	WP(C)/0016911/2020	KARTIK CHANDRA PADHI VS STATE OF ODISHA	M/S.AKASH BHUYAN VS	// 0 //
363	WP(C)/0016912/2020	JAGANNATH MAHARANA	B.S.TRIPATHY..1	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0016913/2020	ABHISHEK MEHER	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0016914/2020	DEVRAJ SETHI	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0016915/2020	PRASANTA PADHI	M/S.AKASH BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0016916/2020	ASHISH KUMAR SETHI	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0016917/2020	MONALISA MOHANTY	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0016918/2020	RAJESH KUMAR PATRA	M/S.UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0016919/2020	ARUNDHATI MISHRA	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0016920/2020	MANOJ KUMAR BEHERA	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0016921/2020	BIGHNARAJ NAYAK	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0016922/2020	MANORANJAN SETH	B.S.TRIPATHY-1	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0016923/2020	NTPC LTD. (A GOVT. OF INDIA ENTERPRISE)	B.S.TRIPATHY-1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0008035/2020	JHARKHAND STATE MICRO AND SMALL ENTERPRENEURS FACILITATION COUNCIL RADHA RANJAN SAHU VS STATE OF ODISHA	ABHINASH MOHANTA VS	// RASGOBINDPUR /31 /2020 ()
376	ABLAPL/0008036/2020	DEBASIS DAS VS STATE OF ODISHA	RONIT GHOSH VS	// BADAGODA P.S. /390 /2017 ()
377	ABLAPL/0008037/2020	AJAY KUMAR MALIK @ AJU MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// BASUDEVPUR /365 /2015 ()
378	ABLAPL/0008038/2020	SK. HABIB VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// BIRIDI PS /95 /2019 ()
379	ABLAPL/0008039/2020	MANOJ NATH @ TULU NATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /114 /2020 ()
380	ABLAPL/0008040/2020	MANJULATA BARIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// MARINE KASIA /26 /2020 ()
381	ABLAPL/0008041/2020	MITHUN KUMAR MALATI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /144 /2020 ()
382	ABLAPL/0008042/2020	PRAKASH CHANDRA KHUNTIA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// BALANGA /179 /2019 ()
383	ABLAPL/0008043/2020	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	M.M.SWAIN VS	// JASHIPUR /90 /2020 ()
384	ABLAPL/0008044/2020	RANJAN KUMAR MALLIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// NEMALO /57 /2020 ()
385	ABLAPL/0008045/2020	KEDARNATH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /156 /2016 ()

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0008046/2020	SOUBHAGYA NANDAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /68 /2020 () //
387	ABLAPL/0008047/2020	PRADIPTA KUMAR PATTANAİK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /50 /2020 () //
388	ABLAPL/0008048/2020	MANAS BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /39 /2020 () //
389	ABLAPL/0008049/2020	AJAY MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /434 /2020 () //
390	ABLAPL/0008050/2020	TAPAN BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /109 /2020 () //
391	ABLAPL/0008051/2020	SAYAD SALLAUDDIN ALI @ FUSKU VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BASTA /151 /2020 () //
392	ABLAPL/0008052/2020	BYOMAKESH MOHANTY @ LITU VS STATE OF ODISHA	SYRYA NARAYAN MISHRA VS	NIMAPADA /141 /2020 () //
393	ABLAPL/0008053/2020	KRUSHNA CHANDRA DALAI VS STATE OF ODISHA	L.N.RAYATSINGH VS	BRAHMAGIRI /90 /2020 () //
394	ABLAPL/0008054/2020	SANTANU MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /206 /2020 () //
395	ABLAPL/0008055/2020	SHANTI BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /69 /2020 () //
396	ABLAPL/0008056/2020	MANAS JENA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BRAHMAGIRI /83 /2020 () //
397	ABLAPL/0008057/2020	RUSIA @ RASIKANTA PARIDA	A. ROUT	PURI SADAR /242 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
398	ABLAPL/0008058/2020	HAPPY NAYAK	AMLAN SHAKTI PAUL	KHURDA P.S. /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0008059/2020	PUNA @ PURNA KANDI	SURYA NARAYAN MISHRA	KONARK /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0008060/2020	T.LACHHAMI REDDY @ LAXMI REDDY	DINESH KUMAR MOHANTY	SEA BEACH /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0008061/2020	ASANA SETHI	J.K. KHUNTIA	BALASORE SADAR /182 /2020
		VS	VS	()
		STATE OF ORISSA		//
402	ABLAPL/0008062/2020	SK MEHERBAN	N.C.ROUT	KAMARDA /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0008063/2020	K. SANTOSH KUMAR	BUDHIRAM DAS	BISSAMCUTTACK /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0008064/2020	SOURABH MISHRA @ SAURABH MISHRA	HIMANSHU SEKHAR PANDA	KOIDA /40 /2020
		VS	VS	()
		STATE OF ORISSA		//
405	ABLAPL/0008065/2020	GOPINATH JENA	N.C.ROUT	JALESWAR /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0008066/2020	AMIT @ BIHARI PRASAD MOHANTY	SUSANTA KUMAR ROUT	KAMAKHYANAGAR /78 /2016
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0008067/2020	MANGILAL HO	RADHARAMAN DAS NAYAK	JASHIPUR /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0008068/2020	MIRZA GALIFE BAIG @ MIRZA GALIB BAIG	ARIJEET MISHRA	PANIKOILI /148 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0008069/2020	STATE OF ORISSA SURYO NAIK VS	RAMANI KANTA PATTANAIK VS	// RASOL /94 /2020 ()
410	ABLAPL/0008070/2020	STATE OF ODISHA CHANDAN SUKLA VS	ALOK KUMAR PANDA VS	// CHOUDWAR /256 /2020 ()
411	ABLAPL/0008071/2020	STATE OF ODISHA KEDARNATH JENA @ BABULA VS	N.C.ROUT VS	// RAIBANIA /41 /2020 ()
412	ABLAPL/0008072/2020	STATE OF ODISHA ANNAPURNA NAYAK VS	SATYANARAYAN MISHRA VS	// MARINE KASIA /28 /2020 ()
413	ABLAPL/0008073/2020	STATE OF ODISHA BANDHUA PRADHAN VS	B.R. TRIPATHY VS	// RAIRAKHOL /87 /2020 ()
414	ABLAPL/0008074/2020	STATE OF ODISHA SUBASH SENAPATI VS	SANGRAM KESHARI ROUT VS	// NANDIPADA /81 /2020 ()
415	ABLAPL/0008075/2020	STATE OF ODISHA SANATAN JENA VS	SANGRAM KESHARI ROUT VS	// BONTH /49 /2020 ()
416	ABLAPL/0008076/2020	STATE OF ODISHA MANJEET SINGH @ MUNU VS	UMESH CHANDRA PATNAIK VS	// JHARSUGUDA /6834 /2010 ()
417	ABLAPL/0008077/2020	STATE OF ODISHA SURESH BANDHA @ SURESH KUMAR BANDHA VS	SATYA NARAYAN MISHRA VS	// NAIKANI-DIHI /66 /2020 ()
418	ABLAPL/0008078/2020	STATE OF ODISHA BIBHU @ BIBHU PRASAD NAG VS	P.R.MISHRA VS	// BOLANGIR SADAR /196 /2020 ()
419	ABLAPL/0008079/2020	STATE OF ODISHA PRAFULLA NAYAK @ NAIK VS STATE OF ODISHA	DEEPAK R. PARIDA VS	// CAPITAL P.S. /232 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0008080/2020	SAROJ BISWAL VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /217 /2020 () //
421	ABLAPL/0008081/2020	BISHNU PRASAD RATH VS STATE OF ODISHA	ARABINDA TRIPATHY VS	RAJKANIKA /142 /2020 () //
422	ABLAPL/0008082/2020	LAXMIDHAR NAYAK VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /111 /2020 () //
423	ABLAPL/0008083/2020	RAGHUNATH SAHOO @ KALIA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	LALBAG /142 /2020 () //
424	ABLAPL/0008084/2020	SANJAY JENA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /111 /2020 () //
425	ABLAPL/0008085/2020	NIRANJAN MAHALA VS STATE OF ORISSA	GYANALOKA MOHANTY VS	SOHELLA /77 /2020 () //
426	ABLAPL/0008086/2020	BAYA @ BHAGABAN DAS VS STATE OF ODISHA	S.K.NAYAK VS	BHADRAK TOWN /24 /2020 () //
427	ABLAPL/0008087/2020	SANTHIA @ SANTHA MAHUNTA VS STATE OF ORISSA	JAYAKRISHNA MOHAPATRA VS	BANSADA /117 /2020 () //
428	ABLAPL/0008088/2020	SUSAMA PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /103 /2020 () //
429	ABLAPL/0008089/2020	BATAKRUSHNA SAHOO VS STATE OF ODISHA	SRINIBAS SAHOO VS	TANGI /93 /2020 () //
430	ABLAPL/0008090/2020	MITRABHANU @ AGASTI DAS VS STATE OF ORISSA	JAYAKRISHNA MOHAPATRA VS	BANSADA /119 /2020 () //
431	ABLAPL/0008091/2020	HEMANTA MALLIK	DEEPAK KUMAR SAHOO	PATTAMUNDAI /220 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0008092/2020	MUNA @ MANOJ KUMAR DAS	JAYAKRISHNA MOHAPATRA	BANSADA /121 /2019
		VS	VS	()
		STATE OF ORISSA		//
433	ABLAPL/0008093/2020	BIBHU BHUSAN MOHANTY	DEEPAK KUMAR SAHOO	CUTTACK VIGILANCE /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0008094/2020	RADHARANI SATAPATHY	BISWA PRAKASH DHAL	MAHILA P.S.(BBSR) /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0008095/2020	KALIA @ RAMACHANDRA BEHERA	JAYAKRISHNA MOHAPATRA	BHADRAK RURAL /414 /2020
		VS	VS	()
		STATE OF ORISSA		//
436	ABLAPL/0008096/2020	CHAGULU @ SUDARSAN SETHI	JAYAKRISHNA MOHAPATRA	BANSADA /31 /2020
		VS	VS	()
		STATE OF ORISSA		//
437	ABLAPL/0008097/2020	SOUMYA RANJAN SATAPATHY	BISWA PRAKASH DHAL	MAHILA P.S.(BBSR) /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0008098/2020	PRASANTA KUMAR JENA	JAJATI KISHORE MOHANTY	CHANDAKA P.S. /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0008099/2020	DAMODAR NIRIKI	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ORISSA		//
440	ABLAPL/0008100/2020	HIMANSHU BAG	SUNIL KUMAR PANDA	LOISINGHA(BOLANGIR) /202 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0008101/2020	RINA PARIDA	AMLAN SHAKTI PAUL	BEGUNIA P.S. /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0008102/2020	ABHIMANYU BEHERA	ASHOK KUMAR SAHOO	PATKURA /149 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0008103/2020	STATE OF ORISSA SURENDRA SINGH VS	SOUMYA RANJAN DAS VS	// TANGARPALI /170 /2019 ()
444	ABLAPL/0008104/2020	STATE OF ODISHA PRASANTA MOHAPATRA VS	A.CH.BEHERA VS	// SIMULIA /132 /2020 ()
445	ABLAPL/0008105/2020	STATE OF ODISHA PARAMA @ PARAMANANDA MALLIK VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /107 /2020 ()
446	ABLAPL/0008106/2020	STATE OF ODISHA ANIL KUMAR SAHOO VS	SOUMYA RANJAN DAS VS	// / /0 ()
447	ABLAPL/0008107/2020	STATE OF ODISHA RAJENDRA DAS VS	PARTHA SARATHI NAYAK VS	// BHANDARIPOKHARI /111 /2020 ()
448	ABLAPL/0008108/2020	STATE OF ODISHA MOHAMAD SAHID JISMAN VS	S. MOHANTY VS	// TIRTOL /212 /2020 ()
449	ABLAPL/0008109/2020	STATE OF ORISSA PINTU @ JATIRANJAN DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /88 /2019 ()
450	ABLAPL/0008110/2020	STATE OF ODISHA BABULI @ SAMEER KUMAR BEHURA VS	AMARESH DAS VS	// RAJKANIKA /144 /2020 ()
451	ABLAPL/0008111/2020	STATE OF ODISHA SIDHARTHA DAS VS	PARTHA SARATHI NAYAK VS	// BASUDEVPUR /156 /2020 ()
452	ABLAPL/0008112/2020	STATE OF ODISHA SK. ABUBAKER VS	PRASANTA KUMAR PANDA VS	// BINJHARPUR /137 /2020 ()
453	ABLAPL/0008113/2020	STATE OF ODISHA SIBA MALLICK VS STATE OF ORISSA	NIRAMAL KISHORE RATH VS	// BALIANTA P.S. /127 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0008114/2020	SRIKANTA MALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /111 /2020 () //
455	ABLAPL/0008115/2020	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /128 /2013 () //
456	ABLAPL/0008116/2020	JUNESH LIMA VS STATE OF ODISHA	B.R. TRIPATHY VS	R.UDAYAGIRI /18 /2020 () //
457	ABLAPL/0008117/2020	DILLIP KUMAR PUHAN VS STATE OF ODISHA	L.BHUYAN VS	SOSO /87 /2019 () //
458	ABLAPL/0008118/2020	DAKUA @ SARAT KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /290 /2020 () //
459	ABLAPL/0008119/2020	NILANCHALA PRADHAN VS STATE OF ORISSA	BIBHUDA NANDA MOHAPATRA VS	BUGUDA /153 /2020 () //
460	ABLAPL/0008120/2020	TARUNI MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /216 /2020 () //
461	ABLAPL/0008121/2020	DIBYALOHAN NAYAK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	JASHIPUR /90 /2020 () //
462	ABLAPL/0008122/2020	MANAS CHUGH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PARADEEP /90 /2020 () //
463	ABLAPL/0008123/2020	BISWAJIT SAMAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	ANGUL TOWN /669 /2020 () //
464	ABLAPL/0008124/2020	SANJAY KUMAR BHOL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	KANAS /110 /2020 () //
465	ABLAPL/0008125/2020	BIJAY SAHOO	SURYAKANTA DWIBEDI	HANDAPA /133 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0008126/2020	RUSHU BENIA	JAGABANDHU SAHU	MURIBAHAL /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0008127/2020	JAGAN @ SANTOSH KUMAR SWAIN	B.K. GHADEI	MAHANGA /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0008128/2020	DUSMANTA SAHOO	PANCHANAN PANIGRAHI	GONDIA /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0008129/2020	SURENDRA PATI	SURYAKANTA DWIBEDI	SIMULIA /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0008130/2020	TUTU SWAIN @ SARADA PRASAD SWAIN	SUBASH CHANDRA ACHARYA	CHOUDWAR /274 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0008131/2020	PRANGYA PARAMESH SWAIN	SURYA NARAYAN MISHRA	NIMAPADA /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0008132/2020	SUBRAT KUMAR NAYAK	BIJAYA KUAMR RAGADA	DASPALLA /165 /2018
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0008133/2020	DARSAN @ SUDARSAN PILA	AMIT KUMAR NATH	BALIAPAL /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0008134/2020	MANAS KUMAR BEHERA	B.S. DASPARIDA	OUPADA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0008135/2020	HYDAR ALI KHAN	SIDHESWAR RATH	MANCHESWAR P.S. /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0008136/2020	RAKESH KUMAR RATH	PRASANNA KUMAR MISHRA	MAHILA P.S. BUXIBAZAR /53 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0008137/2020	STATE OF ODISHA LALTU @ PINKU PADHI VS	PRADEEP KUMAR KUNDU VS	// NARASINGHPUR /8 /2020 ()
478	ABLAPL/0008138/2020	STATE OF ODISHA SARADA PRASAD PALEI @ PRASANT PALEI VS	MIHIR SEKHAR SAHOO VS	// PARADEEP LOCK /80 /2020 ()
479	ABLAPL/0008139/2020	STATE OF ODISHA PRAFULLA GHADAI VS	B.S. DASPARIDA VS	// BRAHMAGIRI /106 /2020 ()
480	ABLAPL/0008140/2020	STATE OF ODISHA GITA @ GITANJALI SWAIN VS	MANAS CHAND VS	// KENDRAPARA /143 /2020 ()
481	ABLAPL/0008141/2020	STATE OF ODISHA MADAN MALLIK VS	ARIJEET MISHRA VS	// JAJPUR ROAD /284 /2020 ()
482	ABLAPL/0008142/2020	STATE OF ODISHA BANAMBAR SAHOO VS	S.K. KALIMUDDIN VS	// CHANDRABHAGA MARINE /4 /2020 ()
483	ABLAPL/0008143/2020	STATE OF ODISHA AHALYA DASH VS	D.C.ROUT VS	// NIMAPADA /68 /2020 ()
484	ABLAPL/0008144/2020	STATE OF ODISHA SHYAMASUNDAR ROUT VS	AMITAV TRIPATHY VS	// RANPUR /110 /2019 ()
485	ABLAPL/0008145/2020	STATE OF ODISHA SIDHARTHA SANKAR DASH @ CHINTU VS	AMULYA RATNA PANDA VS	// CHANDIPUR /154 /2020 ()
486	ABLAPL/0008146/2020	STATE OF ODISHA BISWAJIT MOHANTY VS	H.M. DHAL VS	// PIPLI /352 /2019 ()
487	ABLAPL/0008147/2020	STATE OF ODISHA MILU SWAIN @ BALARAM SWAIN VS STATE BANK OF INDIA	RANJAN KUMAR PRADHAN VS	// PURI SADAR /157 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0008148/2020	SUSHILA BAG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JALESWAR /218 /2020 () //
489	ABLAPL/0008149/2020	IKI @ SURENDRA KANHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BOUDH /74 /2019 () //
490	ABLAPL/0008150/2020	RAKET SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /209 /2020 () //
491	ABLAPL/0008151/2020	PARAM @ PARAMESWAR KUDEI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /26 /2020 () //
492	ABLAPL/0008152/2020	KANCHAN BALA BEHERA VS STATE OF ODISHA	SRI OM SWARUP VS	/ /0 () //
493	ABLAPL/0008153/2020	DHOI @ DHOIRAM BARIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHAMNAGAR /144 /2020 () //
494	ABLAPL/0008154/2020	GOPAL MUNDARY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	K.BALANG /22 /2020 () //
495	ABLAPL/0008155/2020	ANIL MALLICK VS STATE OF ODISHA	P.R.SINGH VS	MADHUPATNA /84 /2020 () //
496	ABLAPL/0008156/2020	BISAL BISWAS VS STATE OF ODISHA	G.N.MISHRA VS	MOTU /35 /2020 () //
497	ABLAPL/0008157/2020	UMESH @ RAMESH KUMAR ROUT VS STATE OF ODISHA	P.R.SINGH VS	KANTABANIA PS /67 /2020 () //
498	ABLAPL/0008158/2020	JHASAKETAN MUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ULLUNDA /65 /2020 () //
499	ABLAPL/0008159/2020	SARADA BEHERAMALI @ SARADA BEHERA	SMRUTI RANJAN MOHAPATRA	ATHAMALLIK /56 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0008160/2020	JATIN MANDAL	G.N.MISHRA	MALKANGIRI /206 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0008161/2020	PUSPAMITRA SWAIN	RAJKISHOR SWAIN	BIDANASI /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0008162/2020	USMAN CHATTAR	PRANAB KUMAR SAMANTRAY	RARUAN /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0008163/2020	BIBHUTI NAIK	ARUN KUMAR DAS	DHENKANAL SADAR /206 /2019
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0008164/2020	AJAYA BEHERA	OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0008165/2020	DIPTI MAYEE PANDA	OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0008166/2020	SUNAKAR BEHERA	SRI OM SWARUP	/ /0
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0008167/2020	NIRAKAR BARIK	BHABANI SANKAR DAS	CHANDIPUR /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0008168/2020	KANHAI CHARAN DAS	M.R.PADHI	DHUSURI /126 /2020
		VS	VS	()
		STATE OF ORISSA		//
509	ABLAPL/0008169/2020	SADASIBA KARNA	SAROJ KUMAR MISHRA	KANTAMAL /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0008170/2020	BIBHUTI NAIK	ARUN KUMAR DAS	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0008171/2020	STATE OF ORISSA RAJIB @ RAJIB LOCHAN LENKA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /133 /2020 ()
512	ABLAPL/0008172/2020	STATE OF ODISHA BIBHUTI NAIK VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /346 /2019 ()
513	ABLAPL/0008173/2020	STATE OF ORISSA HIMILI @ PRAHALLAD MALLICK VS	SATYANARAYAN MISHRA VS	// TIHIDI /237 /2020 ()
514	ABLAPL/0008174/2020	STATE OF ODISHA JITU DASH VS	SWAYAMPRAVA DASH VS	// MANAMUNDA /94 /2020 ()
515	ABLAPL/0008175/2020	STATE OF ODISHA LAXMIDHAR CHOHTARROY VS	BHABANISANKAR MISRA VS	// / /0 ()
516	ABLAPL/0008176/2020	STATE OF ODISHA TAPANA BERA VS	MANARANJAN MISHRA VS	// MARINE PST TALCHUA /34 /2020 ()
517	ABLAPL/0008177/2020	STATE OF ODISHA RAMA PRADHAN VS	MANARANJAN MISHRA VS	// MARINE PST TALCHUA /37 /2020 ()
518	ABLAPL/0008178/2020	STATE OF ODISHA ABDUL KADIR KHAN @ KADIR VS	SAROJ RANJAN SUBUDHI VS	// DHARMASALA /90 /2020 ()
519	ABLAPL/0008179/2020	STATE OF ODISHA BANKA @ BANKA BIHARI DAS VS	SAROJ RANJAN SUBUDHI VS	// KUAKHIA /206 /2020 ()
520	ABLAPL/0008180/2020	STATE OF ODISHA SUDARSAN ROUT VS	UDIT RANJAN JENA VS	// BHADRAK TOWN /404 /2019 ()
521	ABLAPL/0008181/2020	STATE OF ODISHA SUSHANTA KUMAR PARIDA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /142 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0008182/2020	NUTHURI BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PURUNABAZAR /103 /2020 () //
523	ABLAPL/0008183/2020	DEBA BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	AINTHAPALI /271 /2020 () //
524	ABLAPL/0008184/2020	SIBA BHOI@SIBA CHARAN BHOI VS STATE OF ODISHA	M/S.RAJENDRA NARAYAN ROUT VS	TIHIDI /227 /2020 () //
525	ABLAPL/0008185/2020	SUSHANTA KUMAR SAMAL VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /218 /2020 () //
526	ABLAPL/0008186/2020	PANCHU PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	ODAGAON /119 /2020 () //
527	ABLAPL/0008187/2020	SUKADEB DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /188 /2020 () //
528	ABLAPL/0008188/2020	PRADEEPTA KUMAR BARAL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KHURDA P.S. /231 /2020 () //
529	ABLAPL/0008189/2020	MAMUNI PURTY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SUKINDA /56 /2019 () //
530	ABLAPL/0008190/2020	SK.ATTAULLA@SK.AMAULLA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /409 /2020 () //
531	ABLAPL/0008191/2020	SANKAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /170 /2020 () //
532	ABLAPL/0008192/2020	RAMESH KHATUA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	SIMULIA /154 /2020 () //
533	ABLAPL/0008193/2020	DINESH PAL	MIHIR KANTA RATH	SORO /273 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0008194/2020	PRAFULLA KUMAR SAHOO @ SAHU	ANANTA PRASAD MISHRA	KUCHINDA /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0008195/2020	NRUPALAL DEB @ DEV	ANANTA PRASAD MISHRA	KUCHINDA /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0008196/2020	SILADITYA PRADHAN	B.R.TRIPATHY	BOUDH /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0008197/2020	KRUSHNA CHANDRA SAHANI	RUDRA NARAYAN PARIJA	BHADRAK RURAL /416 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0008198/2020	KASINATH PANDA	PRASANTA KUMAR PANDA	JAGANNATHA PRASAD /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0008199/2020	USHA DEVI SAHOO	DHRENDRA KUMAR MOHAPATRA	RAJGANGPUR /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0008200/2020	BHASKAR BEHERA	S.K.BHANJADEO	JANKIA P.S. /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0008201/2020	JAGANNATH PRADHAN	PRASANTA KUMAR PANDA	DIGAPAHANDI /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0008202/2020	PRASANTA BAGAR	BIBHUTI BHUSAN BEHERA	ANGUL TOWN /679 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0008203/2020	RABINDRA MALLIK	ARIJEET MISHRA	JAJPUR ROAD /284 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0008204/2020	SANTOSH KUMAR DAS	PRASANTA KUMAR NAYAK	PURUNABAZAR /90 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0008205/2020	STATE OF ODISHA ARUN KUMAR NAIK VS	MANOJ KUMAR PANDA VS	// KANDHEIGOLE /106 /2020 ()
546	ABLAPL/0008206/2020	STATE OF ODISHA BALIA @ BALABHADRA BEHERA VS	S.K. BHANJADEO VS	// KHURDA P.S. /189 /2020 ()
547	ABLAPL/0008207/2020	STATE OF ODISHA GULAFSA BEGUM VS	BIJAYA KUMAR RAGADA VS	// AUL /74 /2020 ()
548	RVWPET(RPB)/0000002/2020	STATE OF ODISHA SALKHU SOREN VS STATE OF ODISHA	KHIROD KUMAR ROUT VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :15/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2020 WPCRL/114/2019	FARAH ZEBA-MP	SASWAT KUMAR ACHARYA
2	91/2020 CMAPL/207/2020	MANORAMA SWAIN-MP	GYANESWAR SATPATHY
3	112/2020 CONTC/2762/2020	BASANTI NAYAK-MP	ADV
4	116/2020 CRLMP/749/2020	BIBEK@MD SAHIL AHMAD-MP	DHIRENDRA KUMAR MOHAPATRA
5	117/2020 CRLMP/749/2020	BIBEK@MD SAHIL AHMAD-MP	DHIRENDRA KUMAR MOHAPATRA
6	128/2020 TRP(C)/125/2020	ROSALLIN SAHOO-MP	NARENDRA KUMAR SAHOO
7	148/2020 WPC(OAC)/308/2019	PRATAP KUMAR PRADHAN-MP	SIBA PRASAD SWAIN
8	164/2020 RPFAM/245/2018	SISUPAL BISOI-MP	M/S.RAJIB LOCHAN PATTNAIK
9	311/2020 RSA/165/2020	JOGESWARA DASH-MP	B.S.DAS PARIDA
10	312/2020 RSA/165/2020	JOGESWARA DASH-MP	B.S.DAS PARIDA
11	313/2020 RSA/54/2020	BIJAY KU.SAHOO-MP	K.M.H. NIYAMATI
12	314/2020 RSA/166/2020	JAGANNATH KALAMANDIR SANSKRUTI PARISHAD-MP	ANAM CHARAN PANDA
13	315/2020 RSA/235/2011	ATAMANANDA BISWAL-MP	M/S.S.K.NAYAK
14	415/2020 CMP/419/2020	GAYADHAR SWAIN-MP	M/S.S.S.JENA
15	416/2020 CMP/420/2020	SATYAJIT MOHAPATRA-MP	M/S.S.S.JENA
16	436/2020 RVWPET/252/2020	COMMISSIONER OF COMMERCIAL TAX,CUTTACK-MP	D.BEHURA, SR.S.C. (COMMERCIAL TAXES)
17	437/2020 RVWPET/253/2020	SADASHIBA PRADHAN-MP	ADV.
18	519/2020 FAO/883/2019	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. MP	ADAM KUMAR
19	520/2020 FAO/523/2020	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	M/S.A.A.KHAN
20	629/2020 BLAPL/1134/2020	B.KUMAR @ B.KUMAR REDDY-MP	AMIT PRASAD BOSE
21	630/2020 BLAPL/2359/2020	BANU @ BASANTA KUMAR JENA-MP	AMIT PRASAD BOSE
22	631/2020 BLAPL/1657/2020	NIRMAL KUMAR BEURA-MP	B.S.DASPANDA
23	632/2020 BLAPL/3354/2020	NABAGHANA KANHAR-MP	SITIKANT MISHRA
24	634/2020 BLAPL/4868/2020	PARTHA PRATIMA TIWARI-MP	SATYA RANJAN MULIA
25	635/2020 BLAPL/4886/2020	SHANKAR PRASAD RANA-MP	N.N. MOHAPATRA
26	644/2020	MANAS KUMAR DAS-MP	B.K.SAHOO

27	ABLAPL/19472/2019 725/2020 CRLMC/1179/2020	ASIF ALLI-MP	SANGRAM KUMAR DAS
28	726/2020 CRLMC/1181/2020	ARCHANA THAMBA-MP	V.NARASINGH
29	772/2020 CRLA/252/2020	MADHAB HANTAL-MP	RAJIB LOCHAN PATTNAIK
30	773/2020 CRLA/344/2019	SUKUTA MANDAL-MP	SITI KANT MISHRA
31	774/2020 CRLA/295/2017	DASARATHI KISHAN-MP	M/S.ABHAYA KUMAR PARIDA
32	775/2020 CRLA/94/2020	BISHNU BAG @ DAMBUDA-MP	J.N.PANDA
33	776/2020 CRLA/610/2018	N.RAHUL@ASISH KUMAR NAYAK-MP	AMULYA RATNA PANDA
34	777/2020 CRLA/150/2014	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT
35	778/2020 CRLA/415/2020	SANJAY NAYAK-MP	M/S.S.MOHANTY
36	779/2020 CRLA/415/2020	SANJAY NAYAK-MP	M/S.S.MOHANTY
37	780/2020 CRLA/415/2020	SANJAY NAYAK-MP	M/S.S.MOHANTY
38	781/2020 CRLA/415/2020	SANJAY NAYAK-MP	M/S.S.MOHANTY
39	782/2020 CRLA/417/2020	RAJESH NAIK@KUANR-MP	M/S.A.K.RAY
40	783/2020 CRLA/417/2020	RAJESH NAIK@KUANR-MP	M/S.A.K.RAY
41	797/2020 MACA/273/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD.MP	G.P.DUTTA
42	798/2020 MACA/400/2020	M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
43	799/2020 MACA/509/2020	SARBARI DUTTA-MP	PRASANTA KUMAR DAS
44	800/2020 MACA/513/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTDGMP	G.P.DUTTA
45	801/2020 MACA/514/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
46	802/2020 MACA/515/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
47	803/2020 MACA/516/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.G.P.DUTTA	G.P.DUTTA
48	804/2020 MACA/517/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
49	805/2020 MACA/518/2020	ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
50	806/2020 MACA/519/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTDGMP	G.P.DUTTA
51	807/2020 MACA/519/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTDGMP	G.P.DUTTA
52	808/2020 MACA/519/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTDGMP	G.P.DUTTA
53	846/2020 WA/428/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
54	847/2020 WA/428/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	848/2020 WA/428/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
56	849/2020 WA/428/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	850/2020 WA/429/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

58	851/2020 WA/429/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	852/2020 WA/429/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	853/2020 WA/429/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	854/2020 WA/430/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	855/2020 WA/430/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	856/2020 WA/430/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
64	857/2020 WA/430/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
65	858/2020 WA/431/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	859/2020 WA/431/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
67	860/2020 WA/431/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
68	861/2020 WA/432/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
69	862/2020 WA/432/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
70	863/2020 WA/432/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	864/2020 WA/432/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
72	865/2020 WA/433/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
73	866/2020 WA/433/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
74	867/2020 WA/433/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
75	868/2020 WA/433/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
76	869/2020 WA/434/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
77	870/2020 WA/434/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
78	871/2020 WA/434/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
79	872/2020 WA/434/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
80	873/2020 WA/435/2020	UNION OF INDIA-MP	BIBEKANANDA NAYAK
81	7846/2020 WP(C)/16677/2020	GOLAP GARDIA-MP	M/S.R.N.MOHANTY
82	7847/2020 WP(C)/16679/2020	CHARIGAON SANSKRIT VIDYALAYA-MP	GYANESWAR SATPATHY
83	7848/2020 WP(C)/16681/2020	BIJAY KUMAR SINHA-MP	ANUPAM DASH
84	7849/2020 WP(C)/16682/2020	RAGHUMANI SABAR-MP	JITENDRA KUMAR DIGAL
85	7850/2020 WP(C)/16685/2020	SAROJ KUMAR MENDILI-MP	LAXMI NARAYAN PATEL
86	7851/2020 WP(C)/16686/2020	GADADHAR SANSKRIT VIDYALAYA-MP	GYANESWAR SATPATHY
87	7852/2020 WP(C)/16687/2020	M/S.NABILA ENTERPIRSERS-MP	SUKANTA KUMAR DALAI
88	7853/2020 WP(C)/16688/2020	KISHORIMOHAN SANSKRIT VIDYALAYA-MP	GYANESWAR SATPATHY
89	7854/2020	M/S. RAFIK FURNITURE MART-MP	SUKANTA KUMAR DALAI

90	WP(C)/16689/2020 7855/2020	LAXMIPRIYA SUTAR-MP	SMRUTI RANJAN PATI
91	WP(C)/16690/2020 7856/2020	M/S.SAIYED SULTAN-MP	SUKANTA KUMAR DALAI
92	WP(C)/16692/2020 7857/2020	SASMITA RATHA-MP	RABI NARAYAN NAYAK
93	WP(C)/16693/2020 7858/2020	SUKANTA KUMAR MAHAPATRA-MP	BIKRAM KISHORE NAYAK
94	WP(C)/25650/2019 7859/2020	M/S.VIJAYA ENTERPRISES-MP	SUKANTA KUMAR DALAI
95	WP(C)/16694/2020 7860/2020	SUKANTA KUMAR MAHAPATRA-MP	
96	WP(C)/25650/2019 7861/2020	PHULAMANI HARIJAN-MP	RABI NARAYAN NAYAK
97	WP(C)/16695/2020 7862/2020	SUKANTA KUMAR MAHAPATRA-MP	BIKRAM KISHORE NAYAK
98	WP(C)/25650/2019 7863/2020	SUKANTA KUMAR MAHAPATRA-MP	
99	WP(C)/25650/2019 7864/2020	SAMARENDRA PANDA-MP	RABI NARAYAN NAYAK
100	WP(C)/16696/2020 7865/2020	M/S.JOY BABA BHOLANATH ENTERPRISES-MP	SUKANTA KUMAR DALAI
101	WP(C)/16697/2020 7866/2020	SHRABANTI MARNDI-MP	RABINARAYAN NAYAK
102	WP(C)/16699/2020 7867/2020	M/S. T.PRASAD RAO-MP	SUKANTA KUMAR DALAI
103	WP(C)/16698/2020 7868/2020	M/S. ANANYA ENTERPRISE-MP	SUKANTA KUMAR DALAI
104	WP(C)/16700/2020 7869/2020	M/S. YASEEN KHAN-MP	SUKANTA KUMAR DALAI
105	WP(C)/16701/2020 7870/2020	M/S.KARIM KHAN-MP	SUKANTA KUMAR DALAI
106	WP(C)/16703/2020 7871/2020	M/S.SHEIKH ZAKIR-MP	SUKANTA KUMAR DALAI
107	WP(C)/16707/2020 7872/2020	NARAHARI MAHALIK-MP	JITENDRA KUMAR DIGAL
108	WP(C)/16708/2020 7873/2020	AJAY BADA JENA-MP	M/S.ANTARYAMI SWAIN
109	WP(C)/235/2020 7874/2020	MERCIAL SENAPATI-MP	SUKANTA KUMAR DALAI
110	WP(C)/16709/2020 7875/2020	DR. PRADIPTA KUMAR DAS-MP	SUSANTA KUMAR DASH
111	WP(C)/16705/2020 7876/2020	SEKHAR NALLA-MP	SUKANTA KUMAR DALAI
112	WP(C)/16710/2020 7877/2020	BIPINDRA MAHAKUD-MP	SUKANTA KUMAR DALAI
113	WP(C)/16711/2020 7878/2020	ARUN KUMAR HARICHANDAN-MP	RABI NARAYAN NAYAK
114	WP(C)/16718/2020 7879/2020	RUP RANAJN PANDA-MP	SAMBIT SAMAL
115	WP(C)/16719/2020 7880/2020	SHREEHARSA MISHRA-MP	BIBHU PRASAD MOHANTY
116	WP(C)/16720/2020 7881/2020	THE EXECUTIVE ENGINEER (ELECTRICAL)-MP	PRASANTA KUMAR TRIPATHY
117	WP(C)/16717/2020 7882/2020	PRAMIL KUMAR DALAI-MP	BIBHU PRASAD MOHANTY
118	WP(C)/16722/2020 7883/2020	RANJIT SAHOO-MP	R.ACHARY
119	WP(C)/16723/2020 7884/2020	SIBA PRASAD PARIDA-MP	BIBEKANANDA BHUYAN
120	WP(C)/16724/2020 7885/2020	SURYA NARAYAN KAR-MP	BIDYADHAR MANSINGH
	WP(C)/16727/2020		

121	7886/2020 WP(C)/16730/2020	EXECUTIVE ENGINEER KENDRAPARA-MP	B.K.NAYAK
122	7887/2020 WP(C)/16732/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
123	7888/2020 WP(C)/14130/2019	PRADEEP KUMAR PRADHAN-MP	M/S.JYOTI PATNAIK
124	7889/2020 WP(C)/16734/2020	KHIROD KUMAR NAYAK-MP	SAROJ KUMAR PADHY
125	7890/2020 WP(C)/16735/2020	SUBHASHMITA SAHU-MP	ANANDA CHANDRA SWAIN
126	7891/2020 WP(C)/16740/2020	RAMESH PRASAD SWAIN-MP	PRAJIT KUMAR PRADHAN
127	7892/2020 WP(C)/2600/2018	STATE OF ORISSA-MP	M/S.ADDL.GOVERNMENT ADVOCATE
128	7893/2020 WP(C)/16748/2020	SANTI LATA SAHU-MP	KOUSIK ANANDA GURU
129	7894/2020 WP(C)/12946/2020	ODISHA BIODIVERSITY CONSERVATION FOUNDATION-MP	SHIVSANKAR MOHANTY
130	7896/2020 WP(C)/11834/2017	KABITA DALAI-MP	M/S.GAJENDRANATH ROUT
131	7897/2020 WP(C)/16755/2020	GOLANI PRADHAN-MP	J.K.KHANDAYATRAY
132	7898/2020 WP(C)/16753/2020	KAMAL JEET SINGH AHLUWALIA-MP	SHISHIR KU. ROUSTRAY
133	7899/2020 WP(C)/16760/2020	DILLIP KUMAR CHOWDHURY-MP	ASHOK MOHANTY
134	7900/2020 WP(C)/11943/2020	LAXMI PRASAD PARUA-MP	S.PATTANAIAK
135	7902/2020 WP(C)/16762/2020	M/S.KAYPEE ENTERPRISES-MP	SHISHIR KUMAR ROUSTRAY
136	7903/2020 WP(C)/10781/2020	SUBODH BAG-MP	TANMAY MISHRA
137	7904/2020 WP(C)/16766/2020	NARAYAN SAHOO-MP	BIDYADHAR PRDHAN
138	7905/2020 WP(C)/16768/2020	MUKESH KUMAR SHARMA-MP	PRAFULLA KUMAR RATH
139	7906/2020 WP(C)/16770/2020	ARJUN KUMAR YADAV-MP	TUKUNA KUMAR MISHRA
140	7907/2020 WP(C)/13204/2020	JAGABANDHU MALLICK-MP	A.K.BARAL
141	7908/2020 WP(C)/12211/2020	NIRANJAN PANDA-MP	MR.LAXMIDHAR PANIGRAHI,DEEPAK KUMAR MOHA
142	7909/2020 WP(C)/16772/2020	MANISH KUMAR SHAH-MP	PRAFULLA KUMAR RATH
143	7910/2020 WP(C)/15707/2020	RADHABALLAV DAS-MP	DEEPAK KUMAR MOHAPATRA
144	7911/2020 WP(C)/838/2020	NARAYAN NAYAK-MP	M/S.JYOTI PATNAIK
145	7912/2020 WP(C)/16774/2020	SURENDRA KUMAR PANDA-MP	SRIKANTA MAHUNTA
146	7913/2020 WP(C)/16775/2020	DUTTAKRISHNA BOITEI-MP	SARADA PRASANNA SARANGI
147	7914/2020 WP(C)/16777/2020	PRAKASH DAS-MP	NARESH CH.JENA
148	7915/2020 WP(C)/16779/2020	M/S.KALINGA COMMERCIAL CORPORATION LTD-MP	AMRITA PANDA
149	7916/2020 WP(C)/16782/2020	BIJAYA KUMAR SENAPATI-MP	S.S.RAO
150	7917/2020 WP(C)/16781/2020	GOURANG CH. DASH-MP	RAMDAS ACHARY
151	7921/2020 WP(C)/16785/2020	NARENDRA KUMAR BEHERA-MP	ASHOK PATTANAIAK
152	7922/2020	M/S SRI HANUMAN MOSAIC AND MARBLES-MP	BHABANI P.MOHANTY

153	WP(C)/16788/2020 7923/2020	M/S JMG AUTOMOBILES-MP	BHABANI P.MOHANTY
154	WP(C)/16792/2020 7924/2020	SATYAJIT PUROHIT-MP	ASHOK PATTANAIAK
155	WP(C)/16794/2020 7925/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
156	WP(C)/16797/2020 7926/2020	RAGHUNANDA DALAI-MP	KOUSIK ANANDA GURU
157	WP(C)/16798/2020 7927/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
158	WP(C)/16797/2020 7928/2020	AKBAR KHAN-MP	K.K.SWAIN
159	WP(C)/16803/2020 7929/2020	RAM KAMAL JENA-MP	DEBAKANTA MOHAUL
160	WP(C)/16802/2020 7930/2020	MANAS RANJAN PUROHIT-MP	TANMAY MISHRA
161	WP(C)/10803/2020 7931/2020	BIBHUDATTA CHOUDHURY-MP	JITENDRA KUMAR DIGAL
162	WP(C)/16804/2020 7932/2020	KARTIK CHANDRA DASH-MP	SURAJ MOHANTY
163	WP(C)/16807/2020 7933/2020	DUSMANTA KUMAR PALAI-MP	KOUSIK ANANDA GURU
164	WP(C)/16812/2020 7934/2020	BIKRAM KUMAR SAHOO-MP	KOUSIK ANANDA GURU
165	WP(C)/16815/2020 7935/2020	L.SANJUKTA SAHU-MP	KOUSIK ANANDA GURU
166	WP(C)/16817/2020 7936/2020	RAMA KRUSHNA LENKA-MP	KOUSIK ANANDA GURU
167	WP(C)/16820/2020 7937/2020	BAIKUNTHA CHARAN SAHOO-MP	ARUN KUMAR PATRA
168	WP(C)/16823/2020 7938/2020	REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA-MP	ANANTOSH KUMAR PATTANAIAK
169	WP(C)/16822/2020 7939/2020	JITENDRA SETHI-MP	GAJENDRA K.KHILAR
170	WP(C)/16828/2020 7940/2020	NIRANJAN BEHERA-MP	BISWAJIT MOHAPATRA
171	WP(C)/16830/2020 7941/2020	AMAN MUNDARI-MP	PRAVAT KUMAR MUDULI
172	WP(C)/16831/2020 7942/2020	KSHAMANIDHI SAMAL-MP	BIRAJA PRASANNA DAS
173	WP(C)/16834/2020 7943/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
174	WP(C)/16837/2020 7944/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
175	WP(C)/16839/2020 7945/2020	HIND TALKIES,PARTNERSHIP FIRM-MP	SUVENDU KUMAR RAY
176	WP(C)/16842/2020 7946/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
177	WP(C)/16841/2020 7947/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
178	WP(C)/16843/2020 7948/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
179	WP(C)/16846/2020 7949/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
180	WP(C)/16849/2020 7950/2020	SUSANTA SENAPATI-MP	SAMARENDRA MOHANTY
181	WP(C)/16850/2020 7951/2020	SURENDRA BEHERA-MP	NIRMAL RANJAN ROURTRAY
182	WP(C)/16851/2020 7952/2020	SWAPNENDU PATTNAYAK @ PATTNAIK-MP	SIDDHARTHA MISHRA
183	WP(C)/16856/2020 7953/2020	NIHARIKA NAYAK-MP	SAMARENDRA BAHADUR
	WP(C)/16864/2020		

184	7954/2020 WP(C)/16870/2020	RAMA KRUSHNA LENKA-MP	KOUSIK ANANDA GURU
185	7955/2020 WP(C)/16871/2020	KABINDRA KUMAR SAHOO-MP	PRASANTA KUMAR SATAPATHY
186	7956/2020 WP(C)/16875/2020	RASANANDA DAS-MP	SAMARENDRA BAHADUR
187	7957/2020 WP(C)/16690/2020	LAXMIPRIYA SUTAR-MP	SMRUTI RANJAN PATI
188	7958/2020 WP(C)/16877/2020	ARIKHITA DAS-MP	NIRMAL RANJAN ROUTRAY
189	7959/2020 WP(C)/16878/2020	CHHABIBALA ROUTH-MP	SAMARENDRA BAHADUR
190	7960/2020 WP(C)/16879/2020	NILAMANI MISHRA-MP	JOGAMAYA PRADHAN
191	7961/2020 WP(C)/16880/2020	NABAKISHORE MAHARANA-MP	SAMARENDRA BAHADUR
192	7962/2020 WP(C)/16881/2020	M/S.SAMAL MOSAIC AND MARBLES-MP	BHABANI P.MOHANTY
193	7963/2020 WP(C)/16882/2020	SURESWAR DHALA-MP	SAMARENDRA BAHADUR
194	7964/2020 WP(C)/16884/2020	LALATENDU PAIKARAY-MP	SAMARENDRA BAHADUR
195	7965/2020 WP(C)/16888/2020	SANTOSH KUMAR SAHOO-MP	SAMARENDRA BAHADUR
196	7966/2020 WP(C)/16897/2020	SARAT CHANDRA PARIDA-MP	SASWATI MOHAPATRA
197	7967/2020 WP(C)/16898/2020	INTERGLOBE AVIATION LTD.-MP	UMESH CHANDRA SETHI
198	7968/2020 WP(C)/16899/2020	SUSHIL KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
199	7969/2020 WP(C)/16898/2020	INTERGLOBE AVIATION LTD.-MP	UMESH CHANDRA SETHI
200	7970/2020 WP(C)/16900/2020	DEBESWA DATT MEHER-MP	PRABODHA CH.NAYAK
201	7971/2020 WP(C)/16895/2020	PRAFULLA KUMAR SAHU-MP	K.K.SWAIN
202	7972/2020 WP(C)/16905/2020	M/s. TEZ AUTOMOBILES-MP	BHABANI P.MOHANTY
203	7973/2020 WP(C)/16906/2020	RASHMI REKHA DASH-MP	B.S.TRIPATHY..1
204	7974/2020 WP(C)/16908/2020	LOVELEEN PARIJA-MP	B.S.TRIPATHY..1
205	7975/2020 WP(C)/16909/2020	PRITIREKHA MOHANTY-MP	B.S.TRIPATHY..1
206	7976/2020 WP(C)/16907/2020	JHASKETAN SETH-MP	B.S. TRIPATHY
207	7977/2020 WP(C)/16910/2020	PRIYAMBADA MALLA-MP	B.S.TRIPATHY..1
208	7978/2020 WP(C)/16911/2020	KARTIK CHANDRA PADHI-MP	M/S.AKASH BHUYAN
209	7979/2020 WP(C)/16912/2020	JAGANNATH MAHARANA-MP	B.S.TRIPATHY..1
210	7980/2020 WP(C)/11299/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDAM
211	7981/2020 WP(C)/16914/2020	DEVRAJ SETHI-MP	B.S.TRIPATHY..1
212	7982/2020 WP(C)/16913/2020	ABHISHEK MEHER-MP	B.S.TRIPATHY
213	7983/2020 WP(C)/16915/2020	PRASANTA PADHI-MP	M/S.AKASH BHUYAN
214	7984/2020 WP(C)/16916/2020	ASHISH KUMAR SETHI-MP	B.S.TRIPATHY..1
215	7985/2020	MONALISA MOHANTY-MP	B.S.TRIPATHY

216	WP(C)/16917/2020 7986/2020	ARUNDHATI MISHRA-MP	B.S.TRIPATHY
217	WP(C)/16919/2020 7987/2020	MANOJ KUMAR BEHERA-MP	B.S.TRIPATHY
218	WP(C)/16920/2020 7988/2020	BIGHNARAJ NAYAK-MP	B.S.TRIPATHY
219	WP(C)/16921/2020 7989/2020	MANORANJAN SETH-MP	B.S.TRIPATHY
220	WP(C)/16922/2020 7990/2020	NTPC LTD. (A GOVT. OF INDIA ENTERPRISE)-MP	B.S.TRIPATHY
221	WP(C)/16923/2020 633/2020	BISWAJIT MALLICK-MP	M/S.PRAMOD KUMAR MISHRA
222	BLAPL/3941/2018 645/2020	BHASKAR JENA-MP	
223	ABLAPL/5371/2020 646/2020	SK.MAJID HUSSAIN-MP	
224	ABLAPL/5664/2020 845/2020	SAMIR KUMAR BEHERA-MP	JITENDRA KUMAR DIGAL
225	WA/406/2020 7895/2020	RANJITA DAS-MP	
226	WP(C)/5874/2020 7901/2020	PUSPAK RANJAN NAYAK-MP	
227	WP(C)/5260/2009 7918/2020	BRUNDABAN BHOI-MP	
228	WP(C)/6223/2020 7919/2020	RABINDRA KUMAR DEBATA-MP	
229	WP(C)/11534/2020 7920/2020	USHARANI SARANGI-MP	
	WP(C)/22323/2017		